

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:302  
ANSWERED ON:16.08.2010  
EMPLOYEES PENSION  
Purkayastha Shri Kabindra

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the pension of persons in the organised sector has not been revised for a considerable time under the Employees Pension Scheme (EPS), 1995;
- (b) if so, the details thereof and the reasons therefor;
- (c) the terms of reference and composition of the Expert Committee, which reviewed the pension under EPS, 1995;
- (d) whether the said committee has submitted its report;
- (e) if so, the main recommendations thereof; and
- (f) the follow-up action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) to (f): A statement is laid on the Table of the House.